

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-203  
IB - 2729/ND/2019

IN THE MATTER OF:

Saumil Gupta

Vs

M/s Mass Con (India) Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 16.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. Nikshubha Sethi

For the Respondent

: Adv. Dinkar Singh

ORDER

Ld. Counsel for respondent has put in appearance and prays for further time to file the reply. One last opportunity is being given to file the reply. No further adjournment will be given on any ground. Let the same be filed after serving advance copy of the same to the Ld. Counsel for petitioner. List the case on 04.01.2020.

SD/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

CG